

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 109 OF 2023 / EZ

Satrughan Meher

...Applicant

VERSUS

State of Odisha & Others

...Respondents

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1.	Affidavit.	
2.	Photocopy of the the joint committee enquiry report carried out on dtd.06.10.20223. (ANNEXURE – R3/1 Colly)	

By the Respondent No.3

Kolkata

Through

Date:

Sri Dipanjan Ghosh,
Advocates for the Respondent No.3
(State Pollution Control Board, Odisha)
e-mail: dpnjnghsh0@gmail.com
Phone No.:9903080977

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 109 OF 2023 / EZ

13 OCT 2023

Satrugan Meher

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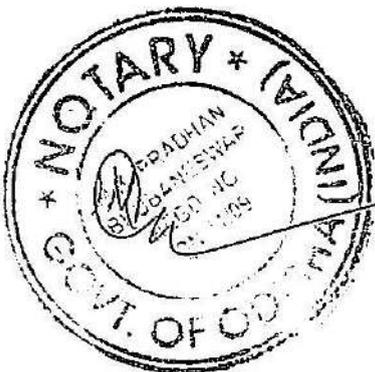
...Respondents

AFFIDAVIT ON BEHALF OF STATE
POLLUTION CONTROL BOARD, ODISHA
R.NO.3.



I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam Kailasam aged around 55 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.3 Board and, as such, am well-acquainted with the facts and



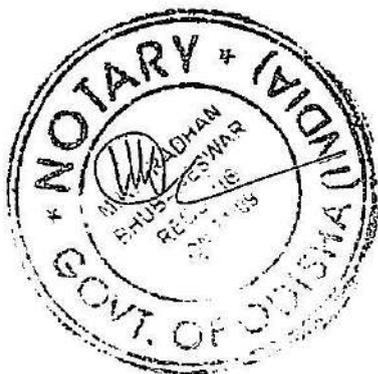
MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON-71/19
 PH:-9437627119

12/10/23

circumstances with the case and competent to swear this affidavit.

2. That I have gone through the OA and understood the contents thereof.
3. That the allegation in this OA is that the R.No.9 i.e. RSA Infraprojects Pvt. Ltd. is executing the 4th Railway Line Track from Jharsuguda to Bilaspur for which earth bed has been constructed by taking earth / morrum from various places. It is also further alleged that 20 lakh Cum. of Morrum have been illegally lifted / extracted from various places of Jharsuguda.
4. That the applicant has prayed for constitution of an independent fact finding committee to enquire into the illegalities of mining and assess the extent / quantum of minor minerals including morrum and soil without environmental clearances and its market value and environmental compensation etc.

12/10/23



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. BN-71/2
 PH:-9437627118



[Handwritten Signature]

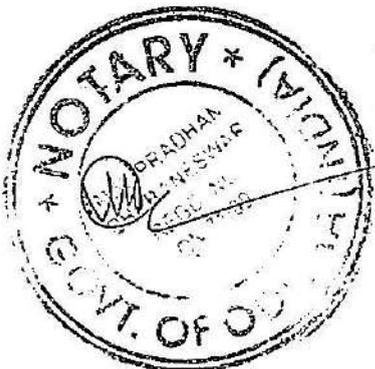
5. That this Hon'ble Tribunal while adjudicating the OA vide their order dtd.13.09.2023 has been pleased to constitute a committee comprising the following members:

- a. Senior Scientist, Odisha State Pollution Control Board;
- b. Senior Scientist, State Environment Impact Assessment Authority (SEIAA), Odisha;
- c. Representative of the District Collector, Jharsuguda not below the rank of Additional District Magistrate (ADM); and
- d. Divisional Forest Officer (DFO) or his Representative.

[Handwritten Signature]

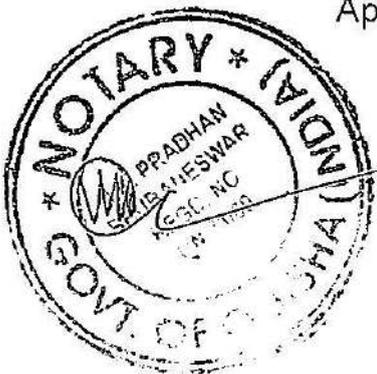
And directed to visit the site and submit its report on affidavit. The R.No.3 Board has been declared as the Nodal Office for all logistic purposes and filing of committee report on affidavit.

6. That in compliance to the aforesaid direction of the Hon'ble Tribunal the committee has visited the site on



dtd.06.10.2023 and submitted their report with a recommendation that the R.No.9 may be directed to develop plantation of indigenous species on the plots for damaging the natural vegetation without the permission of the competent authority. An amount of Rs.92,92,955.58 has been calculated as environmental compensation of morrum mixing with soil material. Copy of the joint committee enquiry report is annexed to this affidavit and marked as ANNEXURE – R3/1 Colly for kind perusal of the Hon'ble Tribunal.

7. That it is further humbly clarified that all averments, contentions and/or statement as contained in the OA filed by the Applicant, which may not have been specifically denied or traversed by me herein but are in essence, contrary to the substance of this affidavit, should not be deemed to be admitted by reason of mere non-traverse, but should be treated as expressly denied and the Applicant should be put to strict proof in respect thereof.



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71
PH: 9437627111

[Handwritten signature]
13/10/23

- 8. That the R.No.3 Board craves leave of this Hon'ble Tribunal to file further affidavit, if required, for proper adjudication of this case.
- 9. That the annexure annexed to the present affidavit is true and correct copy of its original.
- 10. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

[Handwritten signature]
DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 13th day of October, 2023.



SWORN BEFORE ME

MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71
PH: 9437627111

[Handwritten signature]
DEPONENT
[Handwritten signature]
13/10/23

ANNEXURE - R3/1 Colly.

Joint Committee enquiry report with regards to the direction of
Hon'ble NGT order dated:-13.09.2023 in OA No.109/2023/EZ-
Satrughan Meher Vs State of Odisha & Ors

As per the direction of the Hon'ble NGT order dated 13.10.2023 in OA No. 109/2023/EZ- Santrughan Meher Vs. State of Odisha & Ors, a committee has been constituted, comprising of Senior Scientist, SPCB, Odisha, Senior Scientist, SEIAA, Odisha, Representative of District Collector, Jharsuguda not below the rank of Addl. District Magistrate and Divisional Forest Officer or his representative and directed for inspection of the site in question and submit its report. It is also directed that in case of violations are found, the committee shall recommend penalty as well as Environmental Compensation and also to suggest remedial measures, if any.

In this regard, a field enquiry was conducted on 06.10.2023 in and around the alleged site. The following members of Joint Committee were present during the field visit:-

1. Sri Brajabandhu Bhoi, O.A.S (S), Additional District Magistrate (Gen), Jharsuguda.
2. Er H.K Nayak, Regional Officer, SPCB, Odisha, Jharsuguda.
3. Sri Pardipta Nayak, Environment Scientist, SEIAA, Odisha
4. Sri Lalit Naik, Assistant Conservator of Forests (ACF), Jharsuguda

In addition to the above committee members, the following representatives and villagers were also present during the site visit:-

1. Sri Basant Kumar Hati, Tahasildar, Jharsuguda
2. Smt A.Ekka, Dy.Env Scientist, SPCB, Odisha
3. Sri Tejraj Singh, resident of Jamera village and representative of Sri Satrughan Meher.
4. Sri Iswari Neti, resident of Jamera village and representative of Sri Satrughan Meher.
5. Sri Nityanand Meher, resident of Jamera village and representative of Sri Satrughan Meher.

6. Sri Biswajit Meher, resident of Jamera village and representative of Sri Satrugan Meher.
7. Sri Viksah Agarwal, representative of RSA Infratect Pvt. Ltd.

Observations:-

- All over the alleged site was visited by the committee except Singhabagha village, which was submerged by the water of Hirakud reservoir.
- No excavation work was in progress during the visit. However, soil with morrum was found to be excavated from the alleged site. The land details of the alleged site are as follows:-

Khata No	Plot no	Mouza	Kisam	Total Area in Acres
59 (AJA)	233/331	Jamuapali	Dungri	43.920
60 (SER)	255/333	Jamuapali	IB station	63.970
01	287/346	Jamuapali	Jalabhandar	1.800

- As reported by the Tahasildar Jharsuguda, M/s RSA Infra Project Pvt. Ltd has been penalized for 45018 cum of soil with a penalty & royalty amounting to Rs. 31,91,170 for unauthorized lifting. Copy attached in Annexure-I.
- Apart from the above, as per the statement submitted by the Tahasildar, Jharsuguda, M/s RSA Infra Project Pvt. Ltd. has extracted and utilised soil of quantity 4,39,244 cum, morrum of quantity 5,663 cum for Jharsuguda-Bilaspur Railway line construction work as contractor.
- M/S RSA Infra Project Pvt. Ltd has been imposed Rs. 2,30,48,693 as Royalty and Rs, 27,17,854 as penalty amounting to total of Rs.2,57,66,547, out of which the agency has deposited Rs. 84,73,308 as royalty and Rs. 13,17,854 as penalty amounting to total of Rs. 97,91;162. The copy of same is enclosed as Annexure-I.
- But during joint inspection the committee observed in the field and from the satellite view (google earth map) that about approximately 130000

sqm of area has been excavated with average depth of mining is 3.5 meter so, the total quantity of morrum extracted from the alleged khata no. 59, Plot no. 233/331, Khata no. 60, Plot no. 255/333 & Khata no. 01, plot no. 287/346 is 4,55,000 cum. The Tahasildar, Jharsuguda has calculated the quantity of material extracted 4,44,907 cum by M/s RSA Infra Project Pvt. Ltd. However, morrum except the quantity 4,44,907 cum if excavated by any other company is not known.

- As per the joint visit made by Forest Officials, Asst. Mining Officer and Tahasildar, Jharsuguda on 10.06.2023, there was no tree growth on the above schedule land, only climbers and unwanted bushes like Dhatuki, Kurei, Lantina were available. In this regard, different cases have been instituted by forest officials of Jharsuguda Forest Range and imposed penalties against the person involved through M/s RSA Infra Project Pvt. Ltd. The details are annexed as Annexure-II.
- As reported by the representative of M/s RSA Infra Project Pvt. Ltd and documents submitted they had received the work order by South East Railway vide no-CES/BSP/ER/T/22-23/19/IB Fly Over/510, dtd:- 03.11.2022. The copy of the same is enclosed as Annexure-III.
- As reported by the local villagers the excavation work is going on since 2019.
- For excavation of Morrum the project proponent has not obtained Environment Clearance from SEIAA, Bhubaneswar and valid CTE and CTO from SPCB, Odisha.

Penalty

- M/s RSA Infra Project Pvt. Ltd has deposited royalty and penalty to the office of the Tahasildar, Jharsuguda. Out of 444907 cum of excavated soil and morrum, the agency has made the payment for only 207354 cum. The agency has to pay the royalty and penalty for the balance 237553 cum of excavated soil and morrum.
- Penalty amounting to Rs. 15,000.00 has also been imposed by DFO, Jharsuguda for damaging the natural vegetation like Dhatuki, Kurei, Lantina by the agency at the excavated site.

Calculation for Environmental Compensation of morrum mixing with soil material in accordance to the order of Hon'ble NGT in O.A. 150/19 and CPCB guidelines

- As in absence of any market value for morrum material at District Administration, Jharsuguda the Committee has finalized the market value of Morrum of Rs. 62/- i.e. highest bidding amount of the Jharsuguda District.
- Here the environmental compensation is calculated only 45018 cum of morrum on basis of information given by Tahasildar, Jharsuguda that 45018 cum of morrum extracted by the M/s RSA Infra Project Pvt. Ltd from the allegation plot illegally but rest of quantity i.e. 4,09,982 cum may be extracted by some other agency which is not known as informed by Tahasildar, Jharsuguda.
- The market value of illegally/un-authorized mined out Morrum (D) = 45018 cum × Rs.62/- = 27,91,116/-

Market Value of Illegally mined material (D)	45018 cum × Rs. 62/- per cum	= Rs. 27,91,116/
Annual value of Foregone Ecological Values (D × RF) i.e. Risk factor taken as 1 for severe case.	27,91,116 × 1	= Rs. 27,91,116/

Discount Rate may be considered as below:

Severity	Mild	Moderate	Significant	Severe
Risk Level	1	2	3	4
Risk Factor	0.25	0.50	0.75	1.0
Discount Rate	8%	7%	6%	5%

- Present value of Foregone Ecological values (@ 5% discount rate and over 5 years)

$$PV = \sum_{t=1}^5 (D \cdot RF) / (1+r)^t$$

$$= \sum \frac{2791116}{(1+0.05)^1} + \frac{2791116}{(1+0.05)^2} + \frac{2791116}{(1+0.05)^3} + \frac{2791116}{(1+0.05)^4} + \frac{2791116}{(1+0.05)^5}$$

$$= 26,58,205.71 + 25,31,624.48 + 24,11,070.94 + 22,96,258.04 + 21,86,912.41 =$$

$$\text{Rs. } 1,20,84,071.58/-$$

- Net present value (after netting out market value of illegally mined material) - i.e., Total Compensation to be levied

$$= NPV = PV - D$$

$$= \text{Rs. } 1,20,84,071.58 - \text{Rs. } 27,91,116 = \text{Rs. } 92,92,955.58/-$$

Recommendation: -

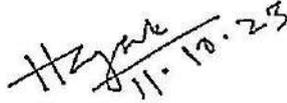
- M/s RSA Infra Project Pvt. Ltd may be directed to develop plantation of indigenous species on the above plots for damaging the natural vegetation without the permission of competent authority.



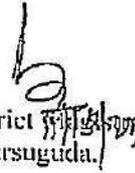
Environment Scientist, SFIAA, Odisha



Assistant Conservator of Forests (ACF),
Jharsuguda



Regional Officer, SPCB, Odisha, Jharsuguda



Additional District Magistrate (Gen.),
Jharsuguda.

ANNEXURE-I
The details of unauthorised lifting of soil by RSA, SKJV, PMA-Ltd. O

Misc. Rev. Case No.	Company Name	Type of Minor Mineral	Mouza	Quantity of minor Mineral Excavated (in cum)	Assessment made			Payment made (Yes/No)	If paid MR No.
					Royalty	Penalty	Total		
113/MS/2023-23	Rishi Infra & Mining Company	Morrum	Badmal	5,663	1,98,205.00	5,00,000.00	6,98,205.00	No	
01/MS/2023-24	RSA, SKJV Pvt. Ltd.	Ordinary Earth	Badmal	30,000	10,50,000.00	1,50,000.00	12,00,000.00	Yes	104413/ 15.04.2023
02/MS/2023-24	RSA Infraproject Pvt. Ltd.	Ordinary Earth	Badmal	70,000	24,50,000.00	3,50,000.00	28,00,000.00	Yes	104478/ 19.07.2023
03/MS/2023-24	RSA Infraproject Pvt. Ltd.	Ordinary Earth	Brundaamal	50,000	17,50,000.00	2,50,000.00	20,00,000.00	Yes	104430/ 15.05.2023
04/MS/2023-24	RSA, SKJV Pvt. Ltd.	Ordinary Earth	Jamuapali	12,320	4,31,200.00	68,800.00	5,00,000.00	Yes	104454/ 23.06.2023
06/MS/2023-24	RSA, SKJV Pvt. Ltd.	Ordinary Earth	Jamuapali	45,018	27,91,116.00	4,00,054.00	31,91,170.00	Yes	104479/ 19.07.2023
13/MS/2023-24	RSA, SKJV Pvt. Ltd.	Ordinary Earth	Singhabaga	4,960	3,07,520.00	1,00,000.00	4,07,520.00	No	
14/MS/2023-24	RSA, SKJV Pvt. Ltd.	Ordinary Earth	Jamuapali	6,830	4,29,660.00	1,00,000.00	5,29,660.00	No	
15/MS/2023-24	RSA Infraproject Pvt. Ltd.	Ordinary Earth	Beheralpali	20,000	12,40,000.00	1,00,000.00	13,40,000.00	No	
16/MS/2023-24	RSA Infraproject Pvt. Ltd.	Ordinary Earth	Pandaripathar	20,000	12,40,000.00	1,00,000.00	13,40,000.00	No	
17/MS/2023-24	RSA Infraproject Pvt. Ltd.	Ordinary Earth	Kukurjanga	1,80,000	1,11,60,000.00	5,00,000.00	1,16,60,000.00	No	
18/MS/2023-24	RSA, SKJV Infraproject Pvt. Ltd.	Ordinary Earth	Jamuapali	16	992.00	99,000.00	99,992.00	Yes	104455/ 23.06.2023
	TOTAL			4,44,907	2,30,48,693.00	27,17,856.00	2,57,66,549.00		

BPM
10/10/23
T. BASILDAR
HAKSUGUDA

ହାତମ୍ମ ନିମ୍ନଲିଖିତ କାର୍ଯ୍ୟାଳୟ, ପୁଂ. କଟାପାଲି

ପ୍ରାମାଣ,

ଓଡ଼ିଶା ରାଜ୍ୟ, ବି. ଉତ୍ତରାଞ୍ଚଳ

୪୦ ନଂ: ୧୯୫
ତା: ୫.୫.୨୦୨୩

ନିମ୍ନ:- ମୌଜା: ଜମ୍ବୁଆବାଲିରୁ ଚିନା ଅନୁମତିରେ, ସ୍ୱତନ୍ତ୍ର ମାଟି ହୋଲାୟାଧିକ

ମହାଶୟ,

ମୌଜା: ଜମ୍ବୁଆବାଲିରୁ ଯାହା ଶ୍ଯାମୀୟ ତେଲରୁ ଜଣାଯାଏ ବଳ.
ମୌଜା: ଜମ୍ବୁଆବାଲିରୁ ନିମ୍ନଲିଖିତ ଜମିରୁ RSA ୫୫୨୮ PVT. Ltd. ତ. ପୁ
ହାତରୁ ଅଗ୍ରଭାଗ ବି: ଗୋଦର୍ଜନ ଅଗ୍ରଭାଗ ଜା: ହାଲୁପୁର (ଘଡ଼େଇଗଡ଼) ଓ
ଘାହା ଏମାଟି ନି. x ଏମାଟି ନି. x ୨.୫ ନି. ହି ୪୫୦୧୮ Chem. ଶ୍ଯାମ ସ୍ୱତନ୍ତ୍ର ମାଟି
ଚିନା ଅନୁମତିରେ ହୋଲାୟାଧିକ ବହୁତକ୍ତ, କାମ ଯାହା "ଜମ୍ବୁଆବାଲି କନ୍ସିଧିକା" ର
ଜଣା ଯାଏ ।

ମୌଜା: ଜମ୍ବୁଆବାଲି

କ୍ର.ନଂ	ପୂର୍.ନଂ	କ୍ଷେତ୍ର	ବ୍ୟାପ୍ତ ହୁଏ
୫୮ (ଆକାଶ ବ୍ୟାପ୍ତ ଅନୁମତି)	୨୩୩ ୩୩୧	୧୦୫୫	୦ ୪୩.୧୨୦ ଟି
୫୦ (ନିକିଟୀ ପୂର୍ବ ବୃକ୍ଷଭାଗ)	୨୫୫ ୩୩୩	୧୧୮ ବୃକ୍ଷଭାଗ	୦ ୫୩.୧୨୦ ଟି
୧ (ନିକିଟୀର ଉପର ଭାଗ)	୨୮୭ ୩୪୫	୧୩୫୫	୦ ୧.୮୦ ଟି

କାର୍ଯ୍ୟାଳୟରୁ ଯାହା ଏହା ହିସାବଦାହା ଆକାଶରେ ଅନୁମତି କ୍ରମିତ
କାର୍ଯ୍ୟ ନିର୍ବାହ କରାଯାଉଛି ।


Revenue Inspector
Hansmura, Katapal

The Odia version of the letter attached in Annexure-I
translated to English

Office of the Revenue Inspector, H. Katapali

Respected,

Tahasildar, Jharsuguda

Letter no- 185

Date:06.06.2023

Subject: Excavation of Morrur from Mouza:Jamuapali without permission-reg.

Sir,

From the local investigation conducted at Mouza:Jamuapali, it is found that on behalf of RSA SKJV Pvt. Ltd, Sri Rahul Agrawal, Father: Gobardhan Agrawal, Raipur, Chhattisgarh has excavated 1385 mx13 mx2.5 m=45018 cum. of morrum without permission and used it for railway work from below mentioned land of Mouza:Jamuapali.

Mouza: Jamuapali

Khata no.	Plot no.	Kisam	Area
59(Abadi Jogya Anabadi)	233/331	Dunguri	Ac 43.920 Dec
60 (South East Railway)	255/333	lb station	Ac 63.97 Dec
1 (Irrigation and Electric Department)	287/346	Jal Bhandar	Ac 1.80 Dec

This is for your kind information and necessary action.

Joint enquiry report on illegal extraction of minor mineral from Jamua Dungri

Date of enquiry Date 10.06.2023

Venue Jamuapali Dungri ~~Forest~~ land near IB railway station

Committee members visited

- 1 Basanta Kumar Hati, Tahasildar Jharsuguda
- 2 Duniyodhan Bèhera, Asst. Mining Officer Jharsuguda
- 3 Udayanta Kumar Sahu, Dy. Ranger
- 4 Ajaya Kumar Biswal, Forester

In obedience to order No.3100 Dt.07.06.20232 of Sub-Collector, Jharsuguda the committee formed had been visited Jamua Dungri ~~Forest~~ near IB-Railway Station, H.Katapali RI Circle, Tahasil Jharsuguda.

The committee found that IB-Brundamal Railway Project contractor Sri Rahul Agrawal S/o- Gobardhan Agrawal has extracted illegally the minor mineral like Morum by cutting the Jamua Dungri ~~Forest~~ and used for construction of New Railway Track from IB-Railway Station. The details lifting of Morum from schedule land is given below.

<u>Mouza</u>	<u>Khata No</u>	<u>Plot No</u>	<u>Kisam</u>	<u>Area</u>
Jamuapali	59 (AJA)	233/331	Dungri	Ac.43.920 dec.
-Do-	60 (SER)	255/333	IB Station	Ac.63.970dec.
-Do-	1	287/346	Jalabhandar	Ac.1.800 dec.

(Irrigation and Electric Dept.)

About 50000 CUM. Of Sill with Morum has been extracted by the above agency. In this regard RI H.Katapali Smt. Sasmita Bhoi has also submitted her report on dt. 06.06.2023 which is genuine.

As reported by forest officials there was no tree growth on the above schedule land, only climbers and unwanted bushes like Dhaki, Kurei, Lantana etc. were available there. In this regard different cases have been instituted by forest officials of Jharsuguda Forest Range and imposed penalties against the person involved through RSA SKIV Pvt. Ltd. The details of same are given below.

90/18
10-6-23
04 R.T.23

JWA
10.06.23
HMO, JSG

BW
10/6/23
TDR, JSG

<u>Case No</u>	<u>Name of the Person</u>	
Book No-23/2021 01/07.04.2023	Akash Chandra Luha	Rs. 3000.00
02/07.04.2023	Almukedin Ansari	Rs. 3000.00
Book No-02/2022 01/07.04.2023	Sipun Behera	Rs. 3000.00
02/07.04.2023	Sonu Singh	Rs. 3000.00
03/07.04.2023	Nursingha Jena	Rs. 15000.00
Total		

[Signature]
Tahsil Officer,
Jharsuguda

[Signature]
Asst. Mining Officer,
Jharsuguda

[Signature]
Dy. Ranger Forest Range,
Jharsuguda

Memo No. 2650 / DT. 10.06.2023

The Odia version of the letter attached in Annexure-II
translated to English

Office of the Revenue Inspector, H. Katapali

Respected,

Tahasildar, Jharsuguda

Letter no- 185

Date:06.06.2023

Subject: Excavation of Morrum from Mouza:Jamuapali without permission-reg.

Sir,

From the Local investigation conducted at Mouza:Jamuapali, it is found that from below mentioned land of Mouza:Jamuapali approx. 45018 cum. of morrum has been excavated without permission by Sri Rahul Agrawal, Father: Gobardhan Agrawal, Raipur, Chhattisgarh On behalf of RSA SKJV Pvt. Ltd. and used it for railway work.

Mouza: Jamuapali

Khata no.	Plot no.	Kisam	Area
59(Abadi Jogya Anabadi)	233/331	Dunguri	Ac 43.920 Dec
60 (South East Railway)	255/333	Ib station	Ac 63.97 Dec
1 (Irrigation and Electric Department)	287/346	Jal Bhandar	Ac 1.80 Dec

This is for your kind information and necessary action.

Schedule I Form No. 39-A

ଖତିୟାନ

ମୌଜା ଜମୁଆପାଲି
ଥାନା ଖାରସୁଗୁଡ଼ା
ପାଳା ନମ୍ବର ୨୪

ସଂଖ୍ୟା ଖାରସୁଗୁଡ଼ା
ନମ୍ବର ୧୫୩ ୧୫୭
ଜିଲ୍ଲା ଖାରସୁଗୁଡ଼ା

୧) ନାମ ଓ ଖେତର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ।				
୨) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		1				
୩) ପ୍ରଧାନ ନାମ, ପିତାଙ୍କ ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ଜଳସେଚନ ବିଦ୍ୟୁତ ବିଭାଗ				
୪) ପୁତ୍ର						
୫) ବେତନ	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଆର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	୬) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
୬) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅତିରିକ୍ତ ପ୍ରକାଶନ ତାରିଖ - 08/02/1980						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

about blank

1/4

ଅନୁସୂଚିତ ଲୋକଙ୍କ ସମ୍ପର୍କରେ

ଖଣ୍ଡନାମକ କ୍ରମିକ ନଂ : 1		ମୌଜା : ଜମ୍ବୁଆପାଲି			ଜିଲ୍ଲା : ଖାରସିଂଗୁଡ଼ା
ମୂଳ ଓ ଚଳନ ନାମ	ବିସମ୍ପଦ ଓ ପୁରୁଷ ଖଣ୍ଡନା	ବିସମ୍ପଦ ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୈତ୍ର	ରକସ୍ୟ		
			ଏ.	ଡି	ହେକ୍ଟର
7	8	9	10	11	12
1	ଜଳଭଣ୍ଡାର		0	3600	
2	ଜଳଭଣ୍ଡାର		0	1300	
3	ଜଳଭଣ୍ଡାର		0	1100	
4	ଜଳଭଣ୍ଡାର		0	0600	
5	ଜଳଭଣ୍ଡାର		0	0800	
6	ଜଳଭଣ୍ଡାର		0	0600	
7	ଜଳଭଣ୍ଡାର		0	0500	
8	ଜଳଭଣ୍ଡାର		0	0500	
9	ଜଳଭଣ୍ଡାର		0	0200	ଜବର ଦଖଲ ପଞ୍ଚଲୋଚନ ସାହୁ, ପିତା: ଭୂଲୀ ସାହୁ, ଜାତି: ବୁଲିତା, ବାସସ୍ଥାନ: ନିଜଗାଁ
10	ଜଳଭଣ୍ଡାର		0	1900	
11	ଜଳଭଣ୍ଡାର		0	5400	
12	ଜଳଭଣ୍ଡାର		0	2700	
13	ଜଳଭଣ୍ଡାର		0	4600	
14	ଜଳଭଣ୍ଡାର		1	2000	ଜବର ଦଖଲ ରାହାସୀ ସିଂହ, ସ୍ତ୍ରୀ: ଲକ୍ଷ୍ମେଦେବୀ ସିଂହ, ବାଉଁଶି ସିଂହ, ପିତା: ଧନୁର୍ଯ୍ୟ ସିଂହ, ବାଲମୁକୁନ୍ଦ ସିଂହ, ପିତା: ଅଜାୟର ସିଂହ, ପୁରନ୍ଦର ସିଂହ, ହାଗାଗାନ୍, ସିଂହ, ସ୍ତ୍ରୀ: ସ୍ତ୍ରୀ: ଅର୍ଜୁନ ସିଂହ, ପିତା: କୁଳଦେବୀ ସିଂହ, ଜାତି: ରାଜପୁତ, ବାସସ୍ଥାନ: ନିଜଗାଁ
15	ଜଳଭଣ୍ଡାର		0	3600	
16	ଜଳଭଣ୍ଡାର		0	1000	ଜବର ଦଖଲ ରାହାସୀ ସିଂହ, ଓଗେର

					ପୃଷ୍ଠାବଳ ନମ୍ବର 14
17	ଜଳଭଣ୍ଡାର		0	2200	
18	ଜଳଭଣ୍ଡାର		0	2500	
19	ଜଳଭଣ୍ଡାର		0	2500	
20	ଜଳଭଣ୍ଡାର		0	2300	
21	ଜଳଭଣ୍ଡାର		0	5700	
22	ଜଳଭଣ୍ଡାର		0	2300	
23	ଜଳଭଣ୍ଡାର		0	1600	
24	ଜଳଭଣ୍ଡାର		0	1800	
25	ଜଳଭଣ୍ଡାର		0	2800	
26	ଜଳଭଣ୍ଡାର		0	2700	
27	ଜଳଭଣ୍ଡାର		0	2000	
28	ଜଳଭଣ୍ଡାର		0	1300	
29	ଜଳଭଣ୍ଡାର		0	0700	
30	ଜଳଭଣ୍ଡାର		0	2100	
31	ଜଳଭଣ୍ଡାର		0	2000	
32	ଜଳଭଣ୍ଡାର		0	3700	
33	ଜଳଭଣ୍ଡାର		0	7400	
34	ଜଳଭଣ୍ଡାର		0	2600	
35	ଜଳଭଣ୍ଡାର		0	2100	
36	ଜଳଭଣ୍ଡାର		0	1400	
37	ଜଳଭଣ୍ଡାର		0	3200	
38	ଜଳଭଣ୍ଡାର		0	3800	
39	ଜଳଭଣ୍ଡାର		0	1100	
40	ଜଳଭଣ୍ଡାର		0	4900	
41	ଜଳଭଣ୍ଡାର		0	5900	

	ଜଳଭଣ୍ଡାର		1	1100		
	ଜଳଭଣ୍ଡାର		4	3500		
	ଜଳଭଣ୍ଡାର		0	2300		
	ଜଳଭଣ୍ଡାର		0	8800		
	ଜଳଭଣ୍ଡାର		1	7300		
209	ଜଳଭଣ୍ଡାର		1	7300		
20318	ଜଳଭଣ୍ଡାର		0	2200		
21319	ଜଳଭଣ୍ଡାର		0	4800		
20320	ଜଳଭଣ୍ଡାର		0	2800		
214322	ଜଳଭଣ୍ଡାର		4	2500		
309324	ଜଳଭଣ୍ଡାର		1	8000		
43325	ଜଳଭଣ୍ଡାର		62	1000		
239326	ଜଳଭଣ୍ଡାର		45	1700		
291327	ଜଳଭଣ୍ଡାର		56	0300		
25328	ଜଳଭଣ୍ଡାର		12	7900		
58329	ଜଳଭଣ୍ଡାର		13	9700		
216334	ଜଳଭଣ୍ଡାର		18	1000		
287346	ଜଳଭଣ୍ଡାର		1	8000		
234347	ଜଳଭଣ୍ଡାର		1	2000		
233348	ଜଳଭଣ୍ଡାର		0	1000		
61 plots			239	4200		

ଗାୟାଲ୍ ସୂଚନା ବିଭାଗ ବ୍ରେଡ୍ 06/10/2023 09:10:49 IP:157.41.253.104

BHULEKH

LAND RECORDS WEB PORTAL OF ODISHA

Schedule Form No.39-A

Khatiyani

Mauza: Jarnuapali

Tahasil: Jharsuguda

Thana: Jharsuguda

Tahasil No: 187

Thana No. 24

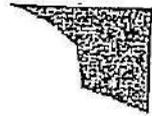
Dist: Jharsuguda

Name of the Landlord & SI No.		Odisha Government				
1) Khatian SI No.		1				
2) Name of the people, Father Name, Cast & Habitat		Irrigation Electricity Department				
3)						
4) Payment	Water Tax	Land Tax	Cess	Passover Cess and other Cess	Total	5) Details of Land Tax
6) Remarks						
Last Publication Date: 08.02.1980		BLANK SPACE FOR STAMPING				
Scheduled Payment date:						

Land SI No:1		Mauza: Jamuapali			Dist:Jharsuguda	
Plot No.	Kisam	9	Rakba			Remarks
			Acre	Dismil	Hectare	
7	8	9	1	0	11	12
1	Jalabhandar		0	3600		
2	Jalabhandar		0	1300		
3	Jalabhandar		0	1100		
4	Jalabhandar		0	0600		
5	Jalabhandar		0	0800		
6	Jalabhandar		0	0600		
7	Jalabhandar		0	0500		
8	Jalabhandar		0	0500		
9	Jalabhandar		0	0200		JabarDakhal Padmalochan Sahu, S/o:Bhula Sahu, Cast:Kulta
10	Jalabhandar		0	1900		
11	Jalabhandar		0	5400		
12	Jalabhandar		0	2700		
13	Jalabhandar		0	4600		
14	Jalabhandar		1	2000		Jabar Dakhal Rahas Singh, w/o:Lambodar Singh, Biramani Singh, S/o:Dhanurjaya Singh, Balmukunda Singh, S/o:Ajambar Singh, Perandhar Singh, Harachand Singh, Dwarika Singh,Arjun Singh, S/o:Jujesti Singh, Cast:Rajput
15	Jalabhandar		0	3600		
16	Jalabhandar		0	1000		Jabar Dakhal Rahas Singh, Oger Mutabak No.14
17	Jalabhandar		0	2200		
18	Jalabhandar		0	2500		
19	Jalabhandar		0	2500		

20	Jalabhandar		0	2300		
21	Jalabhandar		0	5700		
22	Jalabhandar		0	2300		
23	Jalabhandar		0	1600		
24	Jalabhandar		0	1800		
25	Jalabhandar		0	2800		
26	Jalabhandar		0	2700		
27	Jalabhandar		0	2000		
28	Jalabhandar		0	1300		
29	Jalabhandar		0	0700		
30	Jalabhandar		0	2100		
31	Jalabhandar		0	2000		
32	Jalabhandar		0	3700		
33	Jalabhandar		0	7400		
34	Jalabhandar		0	2600		
35	Jalabhandar		0	2100		
36	Jalabhandar		0	1400		
37	Jalabhandar		0	3200		
38	Jalabhandar		0	3800		
39	Jalabhandar		0	1100		
40	Jalabhandar		0	4900		
41	Jalabhandar		0	5900		
42	Jalabhandar		1	1100		
43	Jalabhandar		4	3500		
44	Jalabhandar		0	2300		
45	Jalabhandar		0	8800		
93	Jalabhandar		1	7300		
309	Jalabhandar		1	7300		

19/318	Jalabhandar		0	2200		
21/319	Jalabhandar		0	4800		
19/320	Jalabhandar		0	2800		
214/322	Jalabhandar		4	2500		
309/324	Jalabhandar		1	8000		
43/325	Jalabhandar		62	1000		
239/326	Jalabhandar		45	1700		
291/327	Jalabhandar		56	0300		
85/328	Jalabhandar		12	7900		
58/329	Jalabhandar		13	9700		
316/334	Jalabhandar		18	1000		
287/346	Jalabhandar		1	8000		
234/347	Jalabhandar		1	2000		
233/348	Jalabhandar		0	1000		
61 Plots			239	4200		



ଖତିୟାନ

ମୌଜା : ଜମୁଆପାଲି
ଥାନା ଖାରସୁଗୁଡ଼ା
ଥାନା ନମ୍ବର : 24

ଚହସିଲ : ଖାରସୁଗୁଡ଼ା
ଚହସିଲ ନମ୍ବର : 187
ଜିଲ୍ଲା : ଖାରସୁଗୁଡ଼ା

ଜମିଦାରଙ୍କ ନାମ ଓ ଖୋଷାଟ ବା ଖତିୟାନର ବ୍ରହ୍ମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ।				
1) ଖତିୟାନର ବ୍ରହ୍ମିକ ନମ୍ବର		59				
2) ପ୍ରଜାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ଆବାବ ଅଯୋଗ୍ୟ ଅନାବାଦି				
3) ସ୍ୱ						
4) ବେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଷ୍ଠାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) ବ୍ରମବର୍ଜନଶୀଳ ଖଜଣାର ବିବରଣୀ
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ମିସ୍ କେ ନଂ 12/2019 ତା 19-12-2019 ଆଦେଶ ମତେ ସ୍ୱତଃ ନଂ 254/332 ରୁ ଏ 5.74 ଶା ନଂ 58 ବୁ ଗଲା				
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ - 08/02/1980						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଫାଇଲ ନମ୍ବର : 59		ମୌଜା : ଜମୁଆପାଲି			ଜିଲ୍ଲା : ଖାରସିପୁର	
କ୍ରମିକ ଓ ଚକର ନାମ	ବିସମ୍ପଦ ଓ ପୂର୍ବର ଖଜଣା	ବିସମ୍ପଦ ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌକି	ଚକରା			ମତ୍ତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
1.02	ନାଳ	ପାଣିନାଳ	0	0800		
2.01	ନଦୀ	ଭେଡେନ ନଦୀ	1	4400		
292	ନଦୀ	ଭେଡେନ ନଦୀ	0	5400		
303	ନଦୀ	ଭେଡେନ ନଦୀ	0	5000		
305	ନଦୀ	ଭେଡେନ ନଦୀ	0	1200		
233/331	ହୁଙ୍ଗୁରୀ		43	9200		
254/332	ହୁଙ୍ଗୁରୀ		41	0300	16.6043	
7 plots			87	6300	16.6043	

The Odia version of the Land Schedule attached in Annexure-II
translated to English

BHULEKH

LAND RECORDS WEB PORTAL OF ODISHA

Schedule Form No.39-A

Mauza: Jamuapali	Khatiyan
Thana: Jharsuguda	Tahasil: Jharsuguda
Thana No. 24	Tahasil No: 187
	Dist: Jharsuguda

Name of the Landlord & SI No.		Odisha Government				
Name of the Landlord & SI No.		59				
1)Khatian SI No.		Irrigation Electricity Department				
4)Payment	Water Tax	Land Tax	Cess	Passover Cess and other Cess	Total	5)Details of Land Tax
6)Remarks		Misc Case No 12/2019, order dtd 19.12.2019, Ac 5.74 from Khata no 254/332 transferred to Khata no 58.				
Last Publication Date:08.02.1980		BLANK SPACE FOR STAMPING				
Scheduled Payment date:						

Land SI No:59		Mauza: Jamuapali			Dist:Jharsuguda	
Plot No.	Kisam		Rakba			Remarks
			Acre	Dismil	Hectare	
7	8	9	1	0	11	12
109	Nala	Pani Nala	0	0800		
291	River	Bheden Nadi	1	4400		
292	River	Bheden Nadi	0	5400		
303	River	Bheden Nadi	0	5000		
305	River	Bheden Nadi	0	1200		
233/331	Dunguri		43	9200		
254/332	Dunguri		41	0300	16.6043	
7 Plots			87	6300	16.6043	

- (x) 5% (Five Percent) above with rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "10".
- (xi) 8% (Eight Percent) below with further rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "11".
- (xvi) 15% (Fifteen Percent) below with further rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "12".
- (xvii) 20% (Twenty Percent) above with rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "13".
- (xviii) 15% (Fifteen Percent) above with rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "14".
- (xix) 8% (Eight Percent) below with further rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "15".
- (xx) 20% (Twenty Percent) below with further rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "16".
- (xxi) 10% (Ten Percent) above with rebate of 1.93% (One point Nine Three Percent) against departmental rates for all items under Schedule "17".

Note: Accepted rates of Schedule 4, 5, 8, 10, 12, 14, 13, 15, 16 & 17 should not be referred in future tenders in isolation.

You are hereby authorized to commence the work on the strength of this letter to ensure the completion of above subject work within 30 (Thirty months) i.e. upto 03.05.2025. In this regard you are requested to contact Dy.Chief Engineer (Con)/Brajrajnagar for taking further instructions immediately.

The security deposit required for faithful fulfillment of the contract is Rs. 8,77,66,207/- which will be recovered from your on account bills as per extant rules.

You are requested to submit the Performance guarantee amounting to Rs. 5,26,59,724/- within 21 days from date of issue of this Acceptance letter, in the form of an irrevocable Bank Guarantee in the prescribed proforma given in the tender document or in any of the acceptable form mentioned in the tender document valid upto original completion period plus 60 days i.e. upto 03.07.2025.

You are requested to attend this office on any working day after submission of requisite Performance Guarantee for signing the contract agreement.

You are requested to obtain labour license from concern Labour Commissioner(Central) and to register your firm/company etc and upload details of letter of acceptance in 'Shramik Kalyan Portal' of Indian Railways.

मुख्य इंजीनियर (निर्माण) / I
Chief Engineer (Con.) / I
द. पू. न. रेलवे, बिलासपुर
S.E.C. Railway, Bilaspur

Please note that, until a formal agreement is executed, acceptance of this tender shall constitute a binding contract between Railway and yourself, subject to modification as may be mutually agreed between us. No separate work order will be issued except for USSOR/SOR items.

Please acknowledge the receipt of this letter and confirm that the action is being taken by you accordingly.

Thanking you,

Encl: (i) Sch '1' to '17' with other tender conditions.

(R.K. Singh) 03.11.22

Chief Engineer (Con)//Bilaspur
FOR & ON BEHALF OF PRESIDENT OF INDIA
Chief Engineer (Con.)/I
द. पू. म. रेलवे, बिलासपुर
S.E.C. Railway, Bilaspur

Copy to:-

1. S.D.G.M./SECR for information and necessary action please.
Encl: Schedule Sch '1' to '17' and other tender conditions.

2. Dy.Chief Engineer/Con/Brajrajnagar/S.E.C. Railway for information and necessary action please.
Encl: Schedule Sch '1' to '17' and other tender conditions.

3. Asst. Labour Commissioner (Central), Jharsuguda, Odisha.

4. The Dy. Director Audit (Con)/Bilaspur.

5. The employment Exchange Officer/ Jharsuguda, Odisha.

6. Dy. FA&CAO(Con)/Bilaspur along with a spare copy of the letter.

7. Secy. to CAO(Con)/BSP for kind information of CAO(Con)/BSP

Chief Engineer (Con)//Bilaspur
मुख्य इंजीनियर (निर्माण)/I
Chief Engineer (Con.)/I
द. पू. म. रेलवे, बिलासपुर
S.E.C. Railway, Bilaspur